GOVERNMENT OF MANIPUR
SECRETARIAT: RURAL DEVELOPMENT & PANCHAYATI RAJ DEPARTMENT

NOTIFICATION
Imphal, 27th August, 2026

No.SEC-704/3/2026-RD and PR-RD&PR: In pursuance of Rule 9 of the Manipur Delimitation of Gram Sabha Rules, 1996 and as per recommendations of the Manipur Gram Sabhas Delimitation Committee constituted vide this department's Order No.SEC-7/1/2023-RD&PR(Election), dated 7th November, 2024, the Governor of Manipur is pleased to notify the reorganization of the following 6 (six) wards of Imphal West District, as given below:

Name of the Gram Panchayat (GP)	Existing Wards	Wards after re-organization
Khonghampat GP	6/15/7-Loitang Khullen	Pheidinga
		Loitang Khullen
Potshangbam GP	6/16/5-Awang Leikinthabi Part-I	Awang Leikinthabi
		Shantipur
Mayang Langjing GP	8/19/2-Kameng Pt-II	Mana Ingkhol
		Kameng Sabal
Maklang GP	9/23/2-Luker Pt-I	Luker
		Kiyam
	9/23/4-Maklang Pt-I	Leitong
		Maklang
	9/23/7- Sangaithel Pt-I	Karong
		Sangaithel

2. This issues with the approval of the State Cabinet vide its decision taken on 11-08-2026.

By orders and in the name of the Governor,

(**Sunanda Thokchom**)
Joint Secretary (RD&PR)
Government of Manipur

Copy to:-

1) The Secretary to Hon'ble Governor, Manipur.
2) The Secretary to Hon'ble Chief Minister, Manipur.
3) PPS to Hon'ble Deputy Chief Minister (RD & PR), Manipur.
4) Staff Officer to Chief Secretary, Government of Manipur.
5) PS to Commissioner (RD & PR), Government of Manipur.
6) Deputy Commissioner, Imphal west.
7) Director, Printing & Stationery, Manipur *with a request to publish in the Extra Ordinary Gazette.*
8) Director, RD & PR, Manipur.
9) Guard File.